

1. Archaeological Survey of India (ASI)
2. National Museum (NM)
3. National Library (NL)
4. National Archives of India (NAI)
5. Anthropological Survey of India (AnSI)
6. National Research Laboratory for Conservation of Cultural Property (NRLC)
7. National Gallery of Modern Art (NGMA)
8. Central Reference Library (CRL)

(c) to (e) The Recruitment Rules attached to the posts of Heads of these Institutions were taken up for revision in consultation with DoPT and Ministry of Law.

The Recruitment Rules for the posts of Director General, Archaeological Survey of India, Director General, National Archives of India, Director General, National Museum and Director, National Library have been modified and notified. 3 posts have been filled on Search-cum-Selection basis. These posts are :

- Director General, Archaeological Survey of India
- Director General, National Archives of India
- Director, National Library

Protection of Charminar building

1735. SHRI SHYAMAL CHAKRABORTY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that chunk of the historic symbol Charminar broke off in August, 2010;
- (b) if so, the details of the damage;
- (c) whether it is a fact that the monument's foundations are affected by the vibration of the vehicles around it;
- (d) whether it is also a fact that traffic and pollution are taking a serious toll on the building; and
- (e) the concrete measures Government is taking to protect this world heritage site?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANASAMY): (a) to (e) Yes, Sir. A portion of the stucco of around 3 feet length of the balcony of the south-eastern minar had fallen down recently during season rainy on 29.08.2010.

The fallen portion of stucco work, which is normally done subsequently on the earlier plaster and as such it got detached from the main structure. There is no damage to the minarets and no structural damage has occurred to the monument.

The Charminar is not a World Heritage Site. It situated in the heart of the old town, traffic flows all around the monuments through out the day. As such, there will be vibration on the road and also gaseous pollutants being emitted by the vehicular traffic. The western portion of Charminar has become slightly black in colour due gaseous fumes. Further this portion receives maximum rain during the monsoon, encouraging growth of moss and lichen. Only stucco application work containing floral design has fallen. A comprehensive estimate is prepared for not only restoring the stucco work but also repairing other portions of the monument. The Civil Engineering Department of the JNTU, Hyderabad has been contacted for conducting investigation into the structural strength of the monument and also to devise ways and means to reduce the vibrations as well as pollution around the monument.

The National Geophysical Research Institute, Hyderabad had conducted vibration studies inside the Charminar and they have suggested to cut off monument from the road by cutting a trench all around and filling up the area soft soil, whereby the vibrations are not transmitted to the monument. Accordingly, the Municipal Corporation of Hyderabad had given some land around the monument to have some breathing space around Charminar. The Government of Andhra Pradesh has taken up a project called "Pedestrian station of Charminar area" to completely stop vehicular traffic all around Charminar, as part of this project. Already alternative roads have been identified for heavy vehicular traffic so as to reduce vibrations. However, small vehicles are allowed even now around Charminar.

The State Government of Andhra Pradesh has appointed a consultant to prepare nomination dossier of Qutb Shahi monument, including Charminar, as World Heritage Site.

Protected monuments in Rajasthan

†1736. SHRI ASHK ALI TAK: Will the PRIME MINISTER be pleased to state:

- (a) the number of forts, buildings and places which have been declared protected archaeologically in the State of Rajasthan, the details thereof; and
- (b) the details of the amounts provided by Government to State Government for their maintenance during the last two years and the amount utilized out of them?

†Original notice of the question was received in Hindi.